

[3 March, 2003]

RAJYA SABHA

Statement

State-wise number of Medical Colleges with their intake capacity as on 31.12.2002.

S.No	State	No. of Medical College	Total intake
1.	Andhra Pradesh	21	2675
2.	Assam	3	391
3.	Bihar	6	510
4.	Chandigarh	1	50
5.	Chattisgarh	2	200
6.	Delhi	6	660
7.	Goa	1	100
a.	Gujarat	11	1375
9.	Haryana	2	200
10.	Himachal Pradesh	2	115
11.	Jammu & Kashmir	4	370
12.	Jharkhand	3	190
13.	Karnataka	30	3805
14.	Kerala	11	1300
15.	Madhya Pradesh	6	720
16.	Maharashtra	35	3830
17.	Manipur	1	100
18.	Orissa	3	321
19.	Pondichery	5	475
20.	Punjab	6	520
21.	Rajasthan	7	700
22.	Sikkim	1	100
23.	Tamil Nadu	17	1875
24.	Uttar Pradesh	12	1262
25.	Uttaranchal	1	100
26.	West Bengal	7	905

Ayurvedic medicine IMydrops

1124. SHRI RUMANDLA RAAMACHANDRAYYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Pune based Global Heart Foundation is engaged in finding alternative therapies, especially noninvasive methods of treating heart ailments and has claimed 80 per cent success by avoiding by-pass surgery or Angioplasty with approved Ayurvedic medicine namely Mydrops; and

(b) if so, Government's reaction In this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI SUSHMA SWARAJ): (a) and (b) Food and Drugs Administration, Maharashtra has given licence to Shree Narayan Ayurvedic Pharmacy Pvt. Ltd. for the manufacture of Myodrops. As per report, the medicine is being used by M/s. Global Heart Foundation, Pune. The Government is however, not aware of the efficacy as claimed.

Pending applications for registration with DCI

1125. SHRI CHO S. RAMASWAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of applications received as on January, 2003 for registration with DCI;

(b) how many of them have been cleared so far;

(c) whether it is a fact that the process is very slow and are being, cleared selectively; and

(d) the steps being taken to streamline the process and bring in computerisation of the complete system?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI SUSHMA SWARAJ): (a) to (d) Information is being collected and will be laid on the Table of the House.

Doctors Leaving AIIMS

1126. SHRI R PRABHAKAR REDDY:

SHRI ABANI ROY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of doctors who left the All India Institute of Medical Sciences during the last three years together with their names, specializations and the reasons for leaving;

(b) whether it is a fact that one more top-ranking doctor at present on deputation to W.H.O. is on leave from AIIMS has been given notice to quit or face disciplinary action.

(c) if so, the reasons therefor; and